

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/186(KB)2017  
IA(I.B.C)/1388(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	NAVIPLAST TRADERS PVT LTD & ORS VS R G SHAW & SONS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Soumya Roy, Adv. ] For the State Bank of India  
Mr. Benazir Khan, Adv. ]  
  
Ms. Urmila Chakraborty, Adv. ] For the Respondent  
Mr. D. Basu Ray, Adv. ]  
  
Mr. Saurav Jain, Adv. ] For the Liquidator

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/1388(KB)2024:**
  - a. Learned Counsel appearing on behalf of the State Bank of India seeks the following reliefs:
    - i. *The State Bank of India to enter appearance through counsel and to get substituted in place of the liquidator/original applicant in the application being IA(I.B.C)/719(KB)2018;*
    - ii. *Sumit Binani be directed to serve a complete copy of in the application being IA(I.B.C)/719(KB)2018 upon the State Bank of India;*
    - iii. *Ad-interim orders in terms of prayers above;*
    - iv. *Such further and other orders be made and/or direction or directions be given as to which this Learned Tribunal may deem fit and proper;*
  - b. In absence of any objection, IA(I.B.C)/1388(KB)2024 is allowed and disposed of.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**